

NOTICE – XIV (July/21)

Kindly take notice, that in strict compliance of Notice – XIII (June/21), in matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com. In addition, hard copy shall be served in the Office of learned AG. Similarly, in matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID drknsinghasg@gmail.com. In addition, hard copy shall be served in the Office of learned ASG.

As proof of compliance, **a copy of the email reflecting the sent mail** to the office of the A.G. or the A.S.G., as the case maybe, should be scanned and uploaded with the petition.

In case of non-compliance, the application/ petition shall not be processed and shall be treated as defective, w.e.f. 05th July, 2021 (Monday).

By order of Hon'ble The Chief Justice

Sd/-

**Registrar (List) I/C
Patna High Court**

The 1st July, 2021